

Seventeenth Loksabha

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Title: Introduction of the National Anti-Doping Bill, 2021.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR): Hon. Chairman Sir, I rise to move for leave to introduce a Bill to provide for the constitution of National Anti-Doping Agency for regulating anti-doping activities in sports and to give effect to the United Nations Educational, Scientific and Cultural Organisation International Convention against doping in sports, and compliance of such other obligations and commitments thereunder and for matters connected therewith or incidental thereto. ... (*Interruptions*)

HON. CHAIRPERSON: Sougata Ray ji.

...(*Interruptions*)

माननीय सभापति : प्रश्न यह है:

“कि खेलों में डोपिंग-रोधी गतिविधियों के विनियमन के लिए राष्ट्रीय डोपिंग-रोधी अभिकरण के गठन और खेलों में डोपिंग के विरुद्ध संयुक्त राष्ट्र शैक्षणिक, वैज्ञानिक और सांस्कृतिक संगठन अंतर्राष्ट्रीय अभिसमय को मूर्त रूप देने तथा इसके तहत ऐसी अन्य बाधताओं और प्रतिबद्धताओं के अनुपालन एवं उससे संबद्ध या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

माननीय सभापति : माननीय मंत्री जी, अब आप विधेयक को पुरःस्थापित कीजिए ।

SHRI ANURAG SINGH THAKUR: Sir, I introduce the Bill.

